

CENTRAL ADMINISTRATIVE TRIBUNAL

BANGALORE BENCH

大英圖書館藏書

Commercial Complex (BDA)
Indiranagar
Bangalore - 560 038

Dated : 18 AUG 1988

APPLICATION NO.

832 to 834

✓88(F)

W. P. NO.

Applicant(s)

Shri K. Shanmugham & 2 Ors

10

v/s

The Divisional Personnel Officer,
Southern Railway, Bangalore

Respondent(s)

1. Shri K. Shanmugham Carriage & Wagon Khalasi Broad Guage Southern Railway Bangalore City	4. Shri M. Raghavendra Achar Advocate 1074-1075, Banashankari I Stage Sreenivasaanagar II Phase Bangalore - 560 050
2. Shri K.P. Gopalan Carriage & Wagon Khalasi Meter Guage Southern Railway Bangalore City	5. The Divisional Personnel Officer Southern Railway Bangalore Division Bangalore - 560 023
3. Shri P.N. Verghese Carriage & Wagon Khalasi Broad Guage Bangalore City	6. Shri M. Sreerangaiah Railway Advocate 3, S.P. Building, 10th Cross Cubbonpet Main Road Bangalore - 560 002

Subject : SENDING COPIES OF ORDER PASSED BY THE BENCH

Please find enclosed herewith the copy of ORDER/8XXX/8XTERIMX8RBER passed by this Tribunal in the above said application(s) on 16-8-88

Encl : As above

R. J. DeMol
DEPUTY REGISTRAR
(JUDICIAL)

**In the Central Administrative
Tribunal Bangalore Bench,
Bangalore**

832 to 834/88

K. Shanmugham & 2 Ors

V/s The Divisional Personnel Officer,
Order Sheet (contd) Southern Rly, Bangalore

M. Raghavendra Achar

M. Sreerangaiah

Date	Office Notes	Orders of Tribunal
16.5.88		



TRUE COPY

By [Signature]
DEPUTY REGISTRAR (JDL) 18/6/88
CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE

ORDER
Applicants by Shri M.R.Achar.
Respondents by Shri M.Sreerangaiah.

Shri Achar very rightly and fairly submits that these applications do not survive in view of the orders made by us in the connected cases, and ~~therefore~~ that these applications may be ~~dismissed~~ rejected as not pressed.

reject
We admit this submission of Shri Achar and ~~dismiss~~ reject these applications as not pressed. *as cold*

Sd/-
(K.S.PUTTAGAMMY) *[Signature]*
VICE CHAIRMAN

Sd/-
(P.SRINIVASAN)
MEMBER(A)

CENTRAL ADMINISTRATIVE TRIBUNAL

BANGALORE BENCH

* * * * *

Commercial Complex (BDA)
Indiranagar
Bangalore - 560 038

Dated : 18 AUG 1988

APPLICATION NO.

832 to 834

/88(F)

W.P. NO.

Applicant(s)

Shri K. Shanmugham & 2 Ors
To

1. Shri K. Shanmugham
Carriage & Wagon Khalasi
Broad Guage
Southern Railway
Bangalore City

2. Shri K.P. Gopalan
Carriage & Wagon Khalasi
Meter Guage
Southern Railway
Bangalore City

3. Shri P.N. Verghese
Carriage & Wagon Khalasi
Broad Guage
Bangalore City

v/s

The Divisional Personnel Officer,
Southern Railway, Bangalore

4. Shri M. Raghavendra Achar
Advocate
1074-1075, Benashankari I Stage
Sreenivasa Nagar II Phase
Bangalore - 560 050

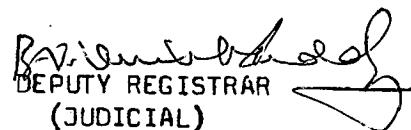
5. The Divisional Personnel Officer
Southern Railway
Bangalore Division
Bangalore - 560 023

6. Shri M. Sreerangaiah
Railway Advocate
3, S.P. Building, 10th Cross
Cubbonpet Main Road
Bangalore - 560 002

Subject : SENDING COPIES OF ORDER PASSED BY THE BENCH

Please find enclosed herewith the copy of ORDER/STRAK/SUPERIOR ORDER
passed by this Tribunal in the above said application(s) on 16-8-88.

Encl : As above


DEPUTY REGISTRAR
(JUDICIAL)

**In the Central Administrative
Tribunal Bangalore Bench,
Bangalore**

K. Shanmugham & 2 Ors

V/s The Divisional Personnel Officer,
Order Sheet (contd) Southern Rly, Bangalore
M. Sreerangaiah

M. Raghavendra Achary

Date	Office Notes	Orders of Tribunal
16.5.88		



TRUE COPY

B. Venkatesh
DEPUTY REGISTRAR (JDL) 18/8
CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE

ORDER

Applicants by Shri M.R.Achar.
Respondents by Shri M.Sreerangaiah.

Shri Achar very rightly and fairly submits that these applications do not survive in view of the orders made by us in the connected cases, and ~~therefore~~ that these applications may be ~~referred~~ rejected as not pressed.

We admit this submission of
Shri Achar and reject these applications
as not pressed. *No Cols* & *discreet*

(K.S.PUTTASWAMY) 
VICE CHAIRMAN

(P.SRINIVASAN)
MEMBER(A)